

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 79 OF 2016

Dated: 24th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

UJVN Ltd., Dehradun ... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar a/w
Mr. Meg Bahadur (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

List the matter on **21.12.2016**. In the meantime, pleadings be completed. Tag to Appeal No. 153 of 2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr